

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

STARRED QUESTION NO:242
ANSWERED ON:14. 3.2001
URANIUM SMUGGLING
CHELLAMELLA SUGUNA KUMARI

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the number of cases of Uranium smuggling detected during each of the last three years, year-wise, state-wise;
- (b) the number of cases filed in the courts and persons prosecuted during the above mentioned period, state-wise;
- (c) whether a substantial amount of smuggled uranium was seized in Kerala in November, 2000;
- (d) if so, the details thereof; and
- (e) the steps proposed to be taken to prevent the recurrence of uranium smuggling activities?

Answer

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (SMT. VASUNDHARA RAJE)

- (a) No cases of uranium smuggling have been detected.
- (b) to (e) Do not arise.